

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: FEBRUARY 06, 2015

No. 81 /JR(S)/2015

Sri **Deepak Kumar Srivastava-II**, Officer-On- Special Duty, Hapur to be District & Sessions Judge, Hapur in newly created court under G.O. No. 957/VII-Nyay-2-2012-202G/2011 dated 13.08.2012.

BY ORDER OF THE COURT

sd/-

(PRATYUSH KUMAR)
REGISTRAR GENERAL

No. 76/JR(S)/2015: Allahabad: Dated: February 06, 2015

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. All the District & Sessions Judges, Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
9. Sri Deepak Kumar Srivastava-II, Officer-On- Special Duty, Hapur

You shall take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

The court of Additional District & Sessions Judge, Hapur (Ghaziabad) presided over by Sri Sushil Kumar-II is re-designated as court of Additional District & Sessions Judge, Hapur and will be due for transfer on completion of 3 years tenure in Hapur including tenure of Hapur (Ghaziabad).

10. The District Magistrates, Ghaziabad & Hapur.
11. The Treasury Officers, Ghaziabad & Hapur.
12. Mahalekhakar (Lekha Evam Hakdari-2/Audit-2) U.P., Allahabad.
13. The Registrar (Judicial) (Confidential), High Court, Allahabad.
14. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad
15. The Officer On Special Duty (Judicial)/Incharge Computer Centre, High Court, Allahabad.

16. The Joint Registrar(Judicial) (Inspection), High Court, Allahabad.
17. The Joint Registrar (Misc.), High Court, Allahabad.
18. The Deputy Registrar (Budget), High Court, Allahabad.
19. The Deputy Registrar (G), High Court, Allahabad, with the request to take necessary steps regarding Class-III & IV employees.
20. The Deputy Registrar (Admin.), High Court, Allahabad.
21. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
22. The Section Officer (Admin. C), High Court, Allahabad.
23. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
24. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal (Information available on E-mail).

BY ORDER OF THE COURT

sd/-

**(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**